

ITEM NO.10

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).10915/2015

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHESH CHANDRA & ANR.

Respondent(s)

Date : 06-03-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
[IN CHAMBERS]

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Ram S. Yadav, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner-State prays for
some time to file an appropriate application.

Three weeks' time is granted for the same. List
thereafter.

(Sarita Purohit)
Court master

(Jagdish Chander)
Branch Officer